

specific areas are identified considering persistence of thermal features, temperature gradients, meandering pattern etc. Such areas are known to be fish potential zones. Then fish prospect zones are marked on base maps with suitable geographical co-ordinates. This exercise takes about three to four hours after the receipt of satellite data.

(b) Yes, Sir. Information related to the location of fish prospect zones is disseminated to fisheries departments of respective maritime States through communication links. The information is then made available to local fishermen through vernacular newspapers and displays at the fishing harbour, and in some States through broadcast over All India Radio (AIR).

12.00 Noon

The Deputy Chairman in the Chair]

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Defence

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Madam, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (i) S.R.O. No. 4-E, dated the 13th February, 1992, publishing the Coast Guard (General) Amendment Rules, 1991, under sub-section (3) of section 123 of the Coast Guard Act, 1978.
- (ii) S.R.O. No. 11, dated the 15th February, 1992, regarding induction of women in selected branches/cadres of the Indian Army. [Placed in Library. See No. LT-1539/92 for (i) and (ii)]

Report and Accounts (1990-91) of the Modern Food Industries (India) Limited, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Twenty-sixth Annual Report and Accounts of the Modern Food Industries (India) Limited, New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the above Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (I) above. [Placed in Library. See No. LT-1558/92]

Notifications of the Ministry of Civil Supplies

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Madam, I lay on the Table, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976, a copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution:—

- (1) G.S.R. No. 50(E), dated the 17th January, 1992, publishing the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1992.